

**Documents to be submitted as Proof of Identity and Address by Foreign Citizen located in India at the time of application for PAN**

<b>Proof of Identity</b>		<b>Copy of any of the following</b>
	1	Copy of passport
	2	Copy of Person of Indian Origin (PIO) card issued by Government of India

<b>Proof of Address</b>		<b>Copy of any of the following</b>
	1	Copy of passport
	2	Copy of bank account statement in India
	3	Residential permit issued by the State Police Authorities
	4	Registration certificate issued by the Foreigner's Registration Officer
	5	Copy of Person of Indian Origin(PIO) card issued by Government of India
	6	Copy of NRE bank account statement (showing at least two customer induced transactions in last six months period and duly attested by Indian Embassy / Consular office / High Commission or Apostille or by the manager of the bank in which the account is held. The applicant may be a joint holder.)
	7	Copy of Visa application to Indian authorities and Copy of Visa granted and Copy of appointment letter/contract from Indian Company and Certificate (in original) of Indian address issued by employer (The certificate should be on employer's letterhead mentioning PAN of the employer. Copy of PAN card for the PAN mentioned in the employer's certificate should be submitted)

**Note:** If the applicant has provided an Indian office address, then all the following five documents are mandatory along with any of the first six above mentioned documents:-

1. Copy of Visa application to Indian authorities and
2. Copy of Visa granted and
3. Copy of appointment letter/contract from Indian Company and
4. Certificate (in original) of address in India of applicant issued by authorized signatory of employer on employer's letter head mentioning the PAN of the employer.
5. Copy of PAN card for the PAN mentioned in the employer's certificate.